

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 2/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Deepak Vegpra Pvt. Ltd. & Ors.

V/s.

Shree Hari Agro Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 247/250


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ranush Singh	Advocate	Respondent	} S. Deb Ray
2.	Ms. Savaralipi Deb Ray	Advocate	"	
3.	Rohit Kumar	"	"	
4.	VIVEK MALIK	Advocate	Petitioners	

**Order**

Learned counsel for the petitioner seeks further time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

Interim orders to continue.

List for further consideration on 26.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

20.9.2016  
(P.K. Sud)